

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3066/2017

New Delhi this the 06th day of September, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Sh. Abhay Kumar (Nursing Attendant),
Aged about 39 years, Rank No. 6289,
S/o Sh. Madan Mohan Sharma,
C-18, Type-1, S.J. Hospital Staff Quarter,
West Didwai Nagar, New Delhi-110029.

... Applicant

(through Sh. Vinay Sabharwal)

Versus

1. Union of India,
Through the Secretary of Ministry of Health,
& Family Welfare
Nirman Bhawan, New Delhi.

2. Safdarjung Hospital,
Through its Medical Superintendent,
Safdarjung Hospital & V.M.M.C.,
New Delhi-110029.

... Respondents

(through Sh. Rajinder Nischal)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

After arguing for some time, learned counsel for the applicant seeks to withdraw this OA with liberty to first exhaust administrative remedies.

2. Accordingly, this OA is dismissed as withdrawn with liberty as prayed.

**(Raj Vir Sharma)
Member (J)**

/ns/

**(Shekhar Agarwal)
Member (A)**